



HIGH COURT LEGAL SERVICES COMMITTEE
(Constituted Under the Legal Services Authorities Act, 1987)
HIGH COURT OF CHHATTISGARH, BODRI AT BILASPUR
(Telephone No. : 07752241023 ; E-Mail ID : hclsc.cg@gov.in)



F. No. : 2753 /Hclsc-Panel/2025 Bilaspur,

Date : 20-06-2025

सूचना

छत्तीसगढ़ उच्च न्यायालय विधिक सेवा समिति में विधिक सेवा अधिवक्ता के रूप में सेवायें प्रदान करने के लिये पत्र F.No./01 HCLSC-Panel/2022, Dated 29-08-2022 में कुल 198 अधिवक्ताओं का पैनल तैयार किया गया था, जिसका कार्यकाल **01 सितम्बर 2022 से 31 अगस्त 2025 तक (03 वर्ष)** के लिए नियत है, अतः विधिक सेवा अधिवक्ता के रूप में सेवायें प्रदान करने के लिये अधिवक्तागण का नवीन पैनल तैयार किया जाना प्रस्तावित है।

अतः ऐसे अधिवक्तागण जिनकी वकालत की अवधि **तीन वर्ष या तीन वर्ष से अधिक** हो, तथा जो **छत्तीसगढ़ उच्च न्यायालय में नियमित पैरवी** करते हो, एवं विधिक सहायता अधिवक्ता के रूप में अपनी सेवाएं देने के लिये इच्छुक हैं, से संलग्न प्रारूप की प्रत्येक कण्डिका की पूर्ति उपरान्त **दिनांक 10 जुलाई 2025** तक आवेदन पत्र अध्यक्ष, अधिवक्ता संघ छत्तीसगढ़ उच्च न्यायालय बिलासपुर के माध्यम से आमंत्रित किया जाता है। यह सूचना अध्यक्ष/सचिव, अधिवक्ता संघ छत्तीसगढ़ उच्च न्यायालय, बिलासपुर को भी प्रेषित की गई है।

ऐसे अधिवक्तागण जिनका नाम पत्र क्रमांक F.No./01 HCLSC-Panel/2022, Dated 29-08-2022 के अनुसार **01 सितम्बर 2022 से 31 अगस्त 2025 तक (03 वर्ष)** के लिए पैनल अधिवक्ता (कुल 198) के रूप में सम्मिलित किया गया है, और भविष्य में भी अपनी सेवायें देना चाहते हैं, वे भी आवेदन-पत्र प्रस्तुत कर सकते हैं, किन्तु ऐसे अधिवक्तागण जिनका नाम पत्र क्रमांक F.No. : 01/HCLSC-Panel/2024 Dated 19-01-2024 के अनुसार **22 जनवरी 2024 से 21 जनवरी 2027 तक (03 वर्ष)** के लिए पैनल अधिवक्ता कुल 33 के रूप में सम्मिलित किया गया है, उन्हें पृथक से आवेदन प्रस्तुत करने की आवश्यकता नहीं है। ऐसे अधिवक्तागण जिनका नाम महाधिवक्ता कार्यालय में शासकीय या पैनल अधिवक्ता के रूप में कार्यरत हों, उनके आवेदन-पत्र स्वीकार नहीं किये जाएंगे।

(ओम प्रकाश जायसवाल)

सचिव

छत्तीसगढ़ उच्च न्यायालय विधिक सेवा समिति
बिलासपुर

APPLICATION FOR EMPANNELMENT AS LEGAL SERVICES ADVOCATE
(ADVOCATE PANEL WITH HIGH COURT LEGAL SERVICES COMMITTEE)

Application No. : _____

(for office use)

PASTE YOUR RECENT,
PASSPORT SIZE
PHOTOGRAPH,
COLOURED, SELF
ATTESTED

1. Applicant's Name : _____

2. Father's / Husband's Name : _____

3. Date of Birth : _____
(In Words)

4. Age (as on 01.08.2025) : _____

5. Gender : _____

6. Residential Address : _____

: _____

: _____

: _____

7. Office Address : _____

Chamber Address : _____

Telephone No. (O) : _____

Telephone No. (R) : _____

Mobile No. : _____

e-mail ID : _____

Bank A/C No. : _____

(with IFSC Code & Branch Name) : _____

8. Educational Qualifications:

Course	Name of Board/University	Year of Passing	Pass % (Aggregate)
Graduation			
Professional Degree (LL.B)			
Post Graduation (LL.M) (if any)			
Other			

9. Date of Enrolment as an Advocate : _____

10. Enrolment No. : _____
(Attach an attested copy of enrolment certificate)

11. Practice Experience
(Duration of actual practice for which applied) : _____
(Attach an experience certificate issued by the Bar Association/Council)

(a) Total No. of cases handled :

(b) Nature of cases handled :
(Attach extra sheet, if required)

12. Specify whether earlier remained on the panel of the High Court Legal Services Committee or any other Institution/Government Department (please ✓ in the concerned column)
If remained on the panel of High Court Legal Services Committee

Yes ☐ No ☐

Specify names of Institution/Government Department dealt with, if any :

14. Whether any disciplinary case/complaint was against the applicant with any Bar Council/HC/HCLSC?

Yes ☐ No ☐

15 List of the documents to be attached in soft copy format :-

- Self Attested copy of Experience Certificate issued by the Chhattisgarh High Court Bar Association, Bilaspur ;
- Self Attested Copy of Aadhar Card or any other Photo Identity Card;
- Self Attested Copy of the front Page of Bank Pass Book."

(Signature of the Candidate)

DECLARATION

I hereby declare that all the statments made in this application are true, complete and correct to the best of my knowledge and belief. In the event of any information being found false/incorrect at any stage, my candidature is liable to be cancelled. I have read and understood the instructions and terms and conditions of the empanelment and agree to abide by those. I declare that I fulfill the eligibility conditions for the category to which I am seeking empanelment. I have not submitted any other appilication for empanelment, besides the present one.

Place : _____

Date : _____

(Signature of the Candidate)